17.

WORKS AND HOUSING be pleased to refer to the reply to Starred Question 163 given in the Rajya Subha on the 4th May, 1984 and state:

(a) whether the 33 Kw high tension wire passing through the lands allotted by DDA to various cooperative house building societies in Pitampura, Delhi has since been shifted to other place to make these lands safe and hazard-free;

(b) if not, what are the reasons therefor; and

(c) by when the wire is likely to be shifted?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR). (a) to (c) The work of shifting the high tension line is being done by the Haryana State Electricity Board. The Delhi Development Authority made the requisite payment of Rs. 3,00,000 on 14.5.1984 and Rs. 9,06.010 on 29.10.1984for this work. It will take about another 6 months to complete the shifting.

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PAPERS LAID ON THE TABLE.

Report (1981-82) of the Punjab Housing Development, Chandigarh and related Paper_S

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): Sir, I beg to lay on the Table:—

I. A copy (in English and Hindi) of the Annual Report of the Punjab Housing Development Board, Chandigarh, for the year 1981-82, under subsection (2) of section 79 of the Punjab Housing Development Board Act. 1972 read with sub-clause (iv) of clause (c) of the Proclamation dated the 6th October, 1983 issued by the President in relation to the State of Punjab.

II. A statement (in English and Hindi) showing reasons for the delay in laying the papers mention at I above.

[Placed in Library. See No. LT-645/85 for (I and (ii)].

L Report and Accounts (1978-79) and

1979-80) of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited, Srinagar and related papers

on the Table

- II. Report and Accounts (1981-82) of the Karnataka Cashew Development Corporation Limited, Mangalore and related papers
- III. Report and Accounts (1981-32) of the Rajasthan Agro Industries Corporation Limited, Jaipur and related papers
- IV. Report and Accounts (1983-84) of the Indian Dairy Corporation, Baroda and related papers
- V. Report and Accounts (1983-84) of the State Farms Corporation of India Limited, New Delhi and related papers
- VI. Report and Accounts (1983-84) of the National Seeds Corporation Limited, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET-ALVA): Sir, on behalf of Shri Buta Singh. I beg to lay on the Table.

(I) copy each (in Enblish and Hindi) of the following papers, under sub-section (I) of Section 619A of the Companies Act, 1956:—

(i) (a) Annual Report and Accounts of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited Srinagar, for the year 1978-79, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Second Annual Report and Accounts of the Jammu and Kashmir Hortícultural Produce Marketing and Processing Corporation Limited, Srinagar, for the year 1979-80, together with the Auditors Report on the Accounts and the comments of the Comptrollar and Auditor General of India thereon,

(c) Revief by Government on the working of the Corporation during the years 1978-79 and 1979-80 [Placed in Library, See No. LT--799/85 for (a) to (c)].

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(ii) (a) Fourth Annual Report and Accounts of the Karnataka Gashew Development Corporation Limited Managalore, for the year 1981-82, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT 800/85 for I to (b)].

(iii) (a) Thirteenth Annual Report and Accounts of the Rajasthan Agro Industries Corporation Limited, Jaipur, for the year 1981-82, together with the Auditor's Report on the Accounts and the comments of Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-800/85 for I and (b)].

(iv) (a) Fourteenth Annual Report and Accounts of the Indian Dairy Corporation, Baroda, for the year 1983_
84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auritor General of India thereon.

(b) Review by the Government on the working of the Corporation. [Placed in Library. See No. LT-750/85 for (a) and (b).

(v) (a) Fifteen Annual Report and Accounts of the State Farms Corporation of India Limited, New Delhi, for the year 1983-84. together with the Auditors, Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

Placed in Library. See No. LT-648/85 for (a) and (b)].

(vi) (a) Twenty-first Annual Report and Accounts of the National Seed_S Corporation Limited, New Delhi, for the year 1983-84, together with the Auditors' Report o_n the Accounts and the comments of the Comptrolle_r and Auditor General of India thereon. (b) Review by Government on the working of v_{ne} Corporation.

(2) Statement giving reasons for the delay in the laying the papers mentioned at (1) (i) to (iv) and (v) above. [Placed in Library. See No. LT-647/85 for (a), (b) and (II)].

- I. Report and Accounts (1983-84) of the National Institute of Rural Development Hyderabad and related papers.
- U. Report and Accounts (1983-84) of the Natonal Co-operative Housing Federation, New Delhi and related papers
- III. Report and Accounts (1983-84) of the National Co-operative Dairy Federation of India, New Delhi and related papers
- IV. Report and Accounts (1983--84) of the All India Federation of Co-operative Spinning Mills Limited, Bombay and related papers.
- V. Report and Accounts (1983-84) of the National Federation of State Cooperative Banks Limited, Bombay and related papers.

SHRIMATI MARGARET ALVA: Sir, on behalf of Shri Buta Singh, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the National Institute of Rural Development. Hyderabad, for the year 1983-84.

(ii) Anuual Accounts of the National Institute of Rural Development, Hyderabad, for the year 1983-84 and the Audited Report, thereon.

[Placed in Library. See No. LT-8017 85 for (i) and (ii)].

(iii) (a) Annual Report and Account_s of the National Cooperative Housing Federation. New Delhi, for the year 1983-84, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the Federation.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.